

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3843  
ANSWERED ON:25.08.2011  
MEDICAL REHABILITATION OF BHOPAL GAS VICTIMS  
Mishra Shri Govind Prasad

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government of Madhya Pradesh has demanded a corpus fund of Rs. 500 crore for the medical rehabilitation of Bhopal gas tragedy victims;
- (b) if so, the details thereof; and
- (c) the time by which this amount is likely to be provided to the State ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA )

(a) to (c): Government of Madhya Pradesh had submitted an Action Plan for rehabilitation of Bhopal Gas Victims involving an expenditure of ` 982.75 crore in June,2008. The Plan included a corpus fund of ` 500 crore for meeting recurring expenditure. The Government of Madhya Pradesh resubmitted the detailed revised proposal on 21st December,2010 on the requirement of funds for long term medical rehabilitation of the gas victims and creation of a Corpus Fund of ` 500 crore to meet the same. The said proposal of the State Government of Madhya Pradesh was considered on 24.3.2011 in the meeting of the Group of Ministers (GoM) constituted to oversee the issues related to the Bhopal Gas Leak Disaster. The GoM directed that Department of Chemicals and Petrochemicals after examination of the proposal would refer the same to the Planning Commission, which will examine it afresh applying the standard parameters used for examination of such proposals. Thereafter, the matter will be brought to the GoM for a decision. The Department of Chemicals and Petrochemicals after duly examining the proposal of the State Government for providing ` 500 crores for Corpus Fund, has forwarded the same to the Planning Commission on 7th April, 2011 for their examination and appropriate action.